

**OFFICE OF THE
HIGH COURT LEGAL SERVICES COMMITTEE
HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION
Dated, Imphal, the 5th July, 2019

No.HCM/L-27/2016/Estt./Pt.II/

It is hereby informed to all the members of Bar that as per the calendar prepared by National Legal Services Authority (NALSA), a National Lok Adalat for the High Court of Manipur will be held on 13th July, 2019 covering on all subject matters.

The Ld. Bar members and interested parties are requested to approach the Secretary, High Court Legal Services Committee (HCLSC) for nominating any of their cases for settlement in the above stated National Lok Adalat on or before 9th July, 2019.

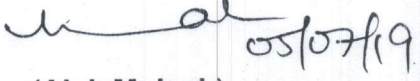
Sd/-
(Alek Muivah)
Secretary, HCLSC

No.HCM/L-27/2016/Estt./Pt.II/13457-62

Dated, Imphal, 5th July, 2019

Copy to:-

1. The President, High Court Bar Association of Manipur.
2. The President, High Court of Manipur Bar Association.
3. The President, All Manipur Bar Association.
- ✓ 4. The System Analyst, High Court of Manipur.
- for uploading the same to the official website.
5. Notice Board.
6. Guard File.


(Alek Muivah)
Secretary, HCLSC